

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II  
(through web-based video conferencing platform)**

**Item 20**

**CP No. 1/73(4)/Chd/HP/2020  
Under Section 73(4) or 71(10)  
CA 2013**

**In the matter of:-**

Mukesh Kumar Iyer & Ors

...petitioner

Vs

Prism Organic Greens Ltd.

...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to  
28.11.2023.

Sd/-

**Court Officer**

October 17, 2023

*Mukta*